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**Policy Circular No.01 /2015-20**

**Dated 26.07.2016**

To,


**All Regional Authorities/All Customs Authorities/FIEO/EPCs/All Concerned**

**Subject:** Relief in Average Export Obligation in terms of Para 5.19 of Hand Book of Procedures of FTP 2015-20.

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Para 5.19 of the Hand Book of Procedures of FTP 2015-20 permits re-fixation of Annual Average Export Obligation, in case the export in any sector/ product group decline by more than 5%. This implies that the sector/product group that witnessed such decline in 2015-16 as compared to 2014-15, would be entitled for such relief.

2. A list of such product groups showing the percentage decline in exports during 2015-16 as compared to 2014-15 is **Annexed**.
3. All Regional Offices are requested to re-fix the annual average export obligation for EPCG Authorizations for the year 2015-16 accordingly. Reduction, if any, in the EO should be appropriately endorsed in the licence file of the office of RA as also in the Amendment Sheet to be issued to the EPCG Authorisation holder.
4. Regional Offices, while considering requests of discharge of Export Obligation will ensure that in case of shortfall in Export Obligation fulfillment, Policy Circulars earlier issued in terms of Para 5.11.2 of HBP 2009-14 and Para 5.19 of Hand Book of Procedure of FTP 2015-20 are also considered before issuance of demand notice etc. This stipulation should also form part of Check-Sheet for the purpose of EODC.
5. This issues with the approval of DGFT.

  
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**Enclosure:** List of Product Groups which experienced a decline of more than 5% in exports in 2015-16 as compared to 2014-15 (23-Pages)

## ANNEXURE TO POLICY CIRCULAR NO. 01/2015-20 -EXPORT DATA

S. N.	ITCHS (4-digit level)	ITEM Description	EXPORT Figure (value in INR)		Decline ( in %)
			2014-15	2015-16	
1	1002	RYE	12954962	23009	-99.82%
2	2703	PEAT(INCLDNG PEAT LITTER) W/N AGLOMRTD	5640474	41308	-99.27%
3	7107	BASE METALS CLAD WITH SILVER, NOT FURTHER WORKED THAN SEMI-MANUFACTURED	264219624	2513791	-99.05%
4	2607	LEAD ORES AND CONCENTRATES	22298212	215619	-99.03%
5	2705	COAL GAS, WATER GAS, PRODUCER GAS AND SIMILAR GASES, OTHER THAN PETROLEUM GASES AND OTHER GASEOUS HYDROCARBONS	7820408	99245	-98.73%
6	2611	TUNGSTEN ORES AND CONCENTRATES	29665831	390500	-98.68%
7	4102	RAW SKINS OF SHEEP OR LAMBS (FRESH, OR SALTED, DRIED, LIMED, PICKLED OR OTHERWISE PRESERVED, BUT NOT TANNED, PARCHMENT-DRES	761853	11075	-98.55%
8	7402	UNREFINED COPPER; COPPER ANODES FOR ELECTROLYTIC REFINING	83062899	1539755	-98.15%
9	7802	LEAD WASTE AND SCRAP	17322146	461300	-97.34%
10	7224	OTHER ALLOY STEEL IN INGOTS OR OTHER PRIMARY FORMS; SEMI-FINISHED PRODUCTS OF OTHER ALLOY STEEL	4642059875	175006948	-96.23%
11	5405	ARTFCL MONFLMNT OF>=67 DCTX,HVNG CRSS- SCTNL DMNSN<=1MM;STRP ETC(E.G.ARTFCL STRW)OF ARTFCL TXTL MTRLS OF WDTL <=5MM	60480	3135	-94.82%
12	4101	RAW HIDES AND SKINS OF BOVINE (INCLUDING BUFFALO) OR EQUINE ANIMALS (FRESH OR SALTED, DRIED, LIMED, PICKLED OR OTHERWISE	144897507	9049042	-93.75%
13	4401	FUEL WOOD, IN LOGS, IN BILLETS, IN TWIGS, IN FAGGOTS OR IN SIMILAR FORMS; WOOD IN CHIPS OR PARTICLES; SAWDUST AND WOOD WASTE	6713957	451296	-93.28%
14	8113	CERMETS AND ARTICLES THEREOF, INCLUDING WASTE AND SCRAP	94880698	6460570	-93.19%
15	6701	SKNS & OTHR PRTS OF BRDS WTH THEIR FEATHRSOR DOWN FEATHRS & PRTS THROF DOWNS& ARTCLS(EXCL GOODS OF 0505 & WRKD QULLS & SCPEs)	37028555	2707585	-92.69%
16	5704	CARPETS AND OTHER TEXTILE FLOOR COVERINGS, OF FELT, NOT TUFTED OR FLOCKED, WHETHER OR NOT MADE UP	4136026803	304399578	-92.64%
17	1522	DEGRAS: RESIDUES RESULTING FROM THE TREATMENT OF FATTY SUBSTANCES OR ANIMAL OR VEGETABLE WAXES	36254780	2696702	-92.56%
18	0210	MEAT/EDBL MEAT OFL,SLTED,IN BRINE,DRIED/ SMOKD;EDBL FLOURS&MEALS OF MEAT/MEAT OFFAL	40308355	4297251	-89.34%
19	7227	BARS AND RODS, HOT-ROLLED, IN IRREGULARLY WOUND COILS, OF OTHER ALLOY STEEL	796356067	94725414	-88.11%
20	5904	LINOLEUM, WHETHER OR NOT CUT TO SHAPE; FLOOR COVERINGS CONSISTING OF A COATING OR COVERING APPLIED ON A TEXTILE BACKING, WH	34586494	4177921	-87.92%
21	2613	MOLYBDENUM ORES AND CONCENTRATES	17800713	2198521	-87.65%